

In the National Company Law Tribunal, Jaipur

Appeal. No. 638/252(3)/ND/2018

SECTION OF THE COMPANIES ACT, 2013: 252 (3)

In the matter of:

M/s Creative Science Education Pvt. Ltd.Appellant

VS.

**M/s Ministry of Corporate Affairs
.....Respondent**

Order delivered on 13.7.2018

Coram: Shiv Ram Bairwa, Registrar

For Appellant (s) : Non-Appeared
For Respondent(s) : Non-Appeared
For Income Tax Department : Non-Appeared

ORDER

Pursuant to notification no. S.O. 3145 (E) dated 28th June, 2018 issued by Ministry of Corporate Affairs, Government of India. The matter has been transferred from NCLT, New Delhi to NCLT Jaipur.

List before the Hon'ble Jaipur Bench, NCLT on 10.08.2018

**(Shiv Ram Bairwa)
Registrar**